

# SUPREME COURT OF INDIA

27.04.2024

## NOTICE

### **Sub: Decommissioning of old website**

1. To strengthen and enhance ease of doing business, the Supreme Court of India on 28.01.2024 launched its new website with latest technology and user-friendly features.
2. For avoidance of any inconvenience to the members of the bar and stakeholders, the old website was kept alive and in continuation for a reasonable period of 90 days, for smooth transition to new website.
3. We extend gratitude and note of appreciation to the members of the bar and general public, for their adaptability and unconditional support during this transition period.
4. Please note that **w.e.f. 30.04.2024**, the old website shall be decommissioned, and any information regarding the Supreme Court of India will only be updated, maintained on the new website.

Hargurvarinder Singh Jaggi  
Registrar (Technology)

#### **Copy forwarded for information to:**

1. AR-cum-PS to the Hon'ble Chief Justice of India with a request to bring this to the kind notice of the Hon'ble Chief Justice of India.
2. All-AR-cum-PS with a request to bring this to the kind notice of the Hon'ble Judges.
3. The Secretary General, Supreme Court.
4. All The Registrars & Registrars (OSD).
5. Supreme Court Bar Association with request to widely circulate the same. for information to the Members of the Bar.
6. Supreme Court Advocates-on-Record Association with request to widely circulate the same. for information to the Members of the Bar.
7. All concerned.
8. The concerned dealing assistant to upload on the SCI website and SUPNET.